

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 114/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Wadibunder Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	<u>Rajesh Shah</u>	<u>Advocate</u>	<u>Ahmed</u>
	<u>Ahmed Chunawala</u>		

Common Order

TCSP 112/230-232/NCLT/MB//MAH/2017

TCSP 113/230-232/NCLT/MB//MAH/2017

TCSP 114/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter on 3.5.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)